

is unparliamentary and it should- be expunged . . .

SHRI ABID ALI: I have not called so; I have said that Chinese agents should not talk like that.

MR. CHAIRMAN: Both should be avoided—Communist agent and American agent. Next question.

SHRI ARJUN ARORA: Expunction of such remarks should be ordered.

MR. CHAIRMAN: Question No. 65.

ANTI-NATIONAL ACTIVITIES IN ASSAM

*65. PROF. SHANTILALKOTHARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the recent anti-national activities of a section of the people in Assam;

(b) whether the Central Government have asked for a complete report from the State Government in this connection; if so, the details thereof;

(c) whether there is some foreign hand in these activities; and

(d) what steps are being taken by the Central Government to curb such activities?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) to (d) Central Government keep in constant touch with the Government of Assam in regard to all important developments in that State. Information is also obtained on specific incidents. Appropriate action under law is being taken where necessary and security forces are continuing their operations against Mizo hostiles and maintain utmost vigilance.

PROF. SHANTLLAL KOTHARI: Sir, in view of the great anxiety and concern over the strategic State of Assam expressed by both the Houses from time to time and the further deterioration of the situation in that State, may I know if the Government is contemplating to seek a more effective

politico-military solution to the problem of Assam and secondly, whether the Government would explore the possibility of having a sort of Indo-Burmese accord to set up a joint vigilance squad to tackle this menacing problem on our frontiers to prevent hostiles from being trained by the enemies of India, China and Pakistan?

SHRI Y. B. CHAVAN: The hon. Member possibly is thinking rather more in abstract terms of this problem. I know that the problem is certainly one which creates anxiety in the mind but I do not think there is any further deterioration as he has said. As far as Assam is concerned, the only part which really speaking is subject to some sort of armed or violent activity is the Mizo District there. As have explained before and as I explain now, the security forces are in charge of the operation and they are gradually making progress in their efforts. It is not a matter where we can say that we can do it by Indo-Burmese efforts. Let us not try to internationalise the problem like that; it is our internal problem and naturally, we will have to see what we can do about it. As I have always said and always maintained, this matter cannot be merely solved by military Operations; political solutions have to be thought of in this matter and therefore that matter is under the constant consideration of the Government.

SHRI A. D. MANI: May I ask the Minister whether he does not regard regional fanaticism also as anti-national activity and whether, in view of the disturbances in Assam, he has ever asked, or ever suggested to, the Commissioner for Linguistic Minorities to visit the area to find out what is the situation there so that he may submit his observations to Parliament when he submits his Report?

SHRI Y. B. CHAVAN: Perhaps the hon. Member does not know the scope of the Commission for Linguistic

Minorities. It is to look, really speaking, into the linguistic minority problems.

SHRI A. D. MANI: Regional fanaticism also?

SHRI Y. B. CHAVAN: It does not form part of the scope of their work. It is a limited question of looking into the problem of the linguistic minorities in all the States as a result of the reorganisation of the States coming into existence.

SHRI CHITTA BASU: May I know from the hon. Minister whether the delay in the matter of the reorganisation of Assam is also one of the reasons for this kind of anti-national activity there in Assam?

SHRI Y. B. CHAVAN: Well, this is certainly a problem; I mean, the reorganisation is a very complex problem. I wish I were able to come forward with a definite solution about it. But this matter is being discussed between the two parties to this problem. Naturally, the Government of India is trying to be helpful to them. But we have not been able to come to any definite conclusion about that.

MR. CHAIRMAN: Next question.

DR. BHAI MAHAVIR: Sir . . .

MR. CHAIRMAN: Unfortunately, when I say 'next question', it is next question, not this question. I am sorry. I did not see you.

*66. [The questioner (Shri Jagat Narain) was absent. For answer, vide col. 475 infra.]

USE OF FOREIGN MONEY IN GENERAL ELECTIONS

•67. SHRI CHITTA BASU: f SHRI A. G. KULKARNI: SHRT M. M. DHARIA: SHRI G. R. PATIL:

Will the Minister of HOME AFFAIRS be pleased to refer to the reply

fThe question was actually asked on the floor of the House by Shri Chitta Basu.

to Starred Question No. 37 given in the Rajya Sabha on the 14th February, 1968 and state:

(a) whether the examination of the report of the C.B.I. regarding use of foreign money in the last General Elections has since been completed; and

(b) if so, the nature of the conclusions arrived at and the steps proposed to be taken in the matter?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) The Intelligence Bureau's report is still under examination.

(b) Does not arise.

SHRI CHITTA BASU: May I know from the hon. Minister whether it is true that in the said Report of the CBI some names of persons belonging to the Government and also to the ruling party appear as recipients of foreign money in the general elections? Is it because of this reason that the Government is dilly-dallying the matter? If **not**, what are the plausible reasons for this inordinate delay in coming before this House with a decision on this Report?

SHRI Y. B. CHAVAN: I have explained the difficulty and complexity of this before this House more than three or four times and the problems remain the same. As I have already said, if ultimately we come to some conclusions or to some basic approaches towards these problems, I may assure you that I will at a suitable time discuss the problems with the leaders of the Opposition also.

SHRI CHITTA BASU: Will the hon. Minister be pleased to assure this House that some sort of decision will be arrived at as early as possible and that the Report itself would be placed on the Table of the House?

SHRI Y. B. CHAVAN: Sir, as I have said, my intention is to come to 'some conclusion. But the nature of the Report is such that I just cannot base all my conclusions on the Re-